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- State of M.P. v. K.K. Dohare*, (Anand Pathak and Vinay Saraf, JJ.), [2026 SCC OnLine MP 29452](#)
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- State of M.P. v. Ram Kumar Sharma*, (Subodh Abhyankar and **Jai Kumar Pillai**, JJ.), [2026 SCC OnLine MP 29447](#)
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Vinod Kumar Saket v. State of M.P., (Vivek Agarwal and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 29066](#)

Vinod Kushwaha v. State of M.P., (**Vivek Agarwal** and Vivek Jain, JJ.), [2026 SCC OnLine MP 29098](#)

Vinod Sonkar v. Rohini Bai Pathak, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 29196](#)

Vinod v. Shantidevi, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 29395](#)

Vinod v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 29242](#)

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Vrihattakar Sakhari Krishni Sakh Sanstha Maryadit v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 29567](#)

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Yusuf v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 29213](#)

Orissa High Court

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K. Devasis Patro v. CIT, (Dr S. Muralidhar, C.J. and R.K. Pattanaik, J.), [2022 SCC OnLine Ori 4282](#)

N.N. Singh & brothers v. Union of India, (Dr B.R. Sarangi and Murahari Sri Raman, JJ.), [2023 SCC OnLine Ori 7199](#)

Neelachal Udyog v. Commr. of State Tax (Appeal), (Dr B.R. Sarangi and Murahari Sri Raman, JJ.), [2023 SCC OnLine Ori 7204](#)

NKS Construction & Engineers (P) Ltd. v. Commr. of State Tax (Appeal), (Dr B.R. Sarangi and Murahari Sri Raman, JJ.), [2023 SCC OnLine Ori 7201](#)

Pramod Kumar Sahu v. State of Odisha, (**R.K. Pattanaik**, J.), [2023 SCC OnLine Ori 7197](#)

Rajendra Narayan Mohanty v. CT & GST Cuttack-1 East Circle, (Jaswant Singh and M.S. Raman, JJ.), [2022 SCC OnLine Ori 4280](#)

Reserve Bank Emp. Coop. Credit Soc. v. CIT, (**Harish Tandon**, C.J. and **Murahari Sri Raman**, J.), [2026 SCC OnLine Ori 96](#)

Sudhir Kumar Muduli v. CCT & GST, (Dr B.R. Sarangi and Murahari Sri Raman, JJ.), [2023 SCC OnLine Ori 7202](#)

Tapan Kumar Ghadei v. CIT, (Dr S. Muralidhar, C.J. and R.K. Pattanaik, J.), [2022 SCC OnLine Ori 4281](#)

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Patna High Court

Bihar Industrial Area Development Authority v. Subhash Singh, (**Vipul M. Pancholi**, C.J. and Partha Sarthy, J.), [2025 SCC OnLine Pat 4400](#)

Fondement Bitumenous Industries (P) Ltd. v. State of Bihar, (**K. Vinod Chandran**, C.J. and Madhuresh Prasad, J.), [2023 SCC OnLine Pat 11933](#)

Jyoti Electricals v. Union of India, (**K. Vinod Chandran**, C.J. and Madhuresh Prasad, J.), [2023 SCC OnLine Pat 11932](#)

Punjab and Haryana High Court

Amit v. State of Haryana, (**Sumeet Goel**, J.), [2026 SCC OnLine P&H 27857](#)

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Bharti Bhushan Jindal v. CIT, (Lisa Gill and **Sudeepti Sharma**, JJ.), [2025 SCC OnLine P&H 19035](#)

Dilpreet Kaur v. State of Punjab, (**Shalini Singh Nagpal**, J.), [2026 SCC OnLine P&H 27860](#)

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Maha Singh v. State of Punjab, (**Sumeet Goel**, J.), [2026 SCC OnLine P&H 27858](#)

Maninder Singh v. State (UT of Chandigarh), (**Sumeet Goel**, J.), [2026 SCC OnLine P&H 27856](#)

Om Parkash v. State of Haryana, (**Aman Chaudhary**, J.), [2026 SCC OnLine P&H 27864](#)

Rajesh Kumar v. Inspector (Prev.), (**Harsh Bunger**, J.), [2023 SCC OnLine P&H 7399](#)

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Vijay Mehta v. Bhawani Dass, (**Deepak Gupta**, J.), [2025 SCC OnLine P&H 24165](#)

Rajasthan High Court

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- Akkala Rajani v. G. Mahender*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 12326](#)
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- Royal Sundaram Alliance Insurance Co. Ltd. v. Dhumbala Parsharamulu*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 12328](#)
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- Shakeer Hussain Khan v. State of Telangana*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 12330](#)

Tripura High Court

- Haripada Ray v. State of Tripura*, (Biswajit Palit, J.), [2025 SCC OnLine Tri 751](#)

Appellate Tribunal for SAFEMA Act

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Income Tax Appellate Tribunal

- 7 Horses Hospitality LLP v. CIT*, (Dr S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2023 SCC OnLine ITAT 8207](#)
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- Annai Kanthammal Ramachandran Educational & Charitable Trust v. CIT*, (Aby T. Varkey, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 16851](#)
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